

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3818**  
TO BE ANSWERED ON 09.08.2018

**DELAY IN PAYMENT OF WAGES UNDER MGNREGS**

**3818. SHRI DINESH TRIVEDI:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether inactive Aadhaar is a reason for delay in payment of wages under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and if so, the details thereof;
- (b) whether any measures have been taken to avoid the increasing delay in payment of wages other than delay in compensations and if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the details of information regarding delay in payment of wage statistics along with the reasons for the delay, State/ UT-wise?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a): No, Madam.

(b)&(c): Efforts have been made by the Ministry to reduce the delay in payment of wages to the MGNREGA workers viz., timely release of funds, payment through National Electronic Fund Management System (NeFMS) for direct payment of wages into workers account, issued guidelines for monitoring of timely payment and payment of delay compensation, enabling appropriate provisions in NREGASoft to monitor timely payment of wages and payment of delay compensation. The Ministry is in constant engagement with the State Governments/ UTs through review meetings, video conferences, Mid Term Review, SMS based monitoring etc.

(d): The delay in payment of wages are due to implementation issues in the States which include inadequate staffing, non-timely recording and reporting of attendance, measurement, data entry, generation of wage list, Fund Transfer Order (FTO), etc. State/UT-wise details of percentage of timely generation and submission of pay orders under MGNREGA during the current financial year 2018-19 (as on 03.08.2018) is given **at Annexure**.

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**Annexure referred in reply to part (d) of Lok Sabha Unstarred Question No. 3818 dated 09.08.2018**

| <b>Sl No</b> | <b>States</b>       | <b>Percentage of timely generation and submission of pay orders</b> |
|--------------|---------------------|---|
| 1            | ODISHA              | 99.96   |
| 2            | UTTARAKHAND         | 99.75   |
| 3            | PUDUCHERRY          | 99.62   |
| 4            | JHARKHAND           | 99.45   |
| 5            | TAMIL NADU          | 99.36   |
| 6            | ANDHRA PRADESH      | 98.96   |
| 7            | KERALA              | 98.77   |
| 8            | CHHATTISGARH        | 97.81   |
| 9            | TELANGANA           | 97.8  |
| 10           | KARNATAKA           | 97.12   |
| 11           | HIMACHAL PRADESH    | 96.89   |
| 12           | ASSAM               | 95.51   |
| 13           | WEST BENGAL         | 94.82   |
| 14           | MANIPUR             | 94.04   |
| 15           | GUJARAT             | 93.05   |
| 16           | MAHARASHTRA         | 91.41   |
| 17           | MEGHALAYA           | 89.48   |
| 18           | HARYANA             | 88.88   |
| 19           | MADHYA PRADESH      | 88.86   |
| 20           | BIHAR               | 87.87   |
| 21           | UTTAR PRADESH       | 87.25   |
| 22           | TRIPURA             | 85.5  |
| 23           | NAGALAND            | 85.05   |
| 24           | SIKKIM              | 84.43   |
| 25           | PUNJAB              | 80.06   |
| 26           | LAKSHADWEEP         | 77.56   |
| 27           | RAJASTHAN           | 70.73   |
| 28           | GOA                 | 59.65   |
| 29           | ANDAMAN AND NICOBAR | 39.13   |
| 30           | ARUNACHAL PRADESH   | 32.61   |
| 31           | MIZORAM             | 22.21   |
| 32           | JAMMU AND KASHMIR   | 18.14   |
| <b>Total</b> |                     | <b>92.25</b>  |

\*As on 03.08.2018